NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 227 /9//HDB/2017
NAME OF THE COMPANY	Gati Infrastructure Private Limited
NAME OF THE PETITIONER(S)	SEW & Prasad
NAME OF THE RESPONDENT(S)	Gati Infrastructure Private Limited
UNDER SECTION	Sec 9 Of IBC
	l v

Counsel for Petitioner(s):

Ric	Name of the Counsel(s)		Designation	E-mail & Telephone No.	Signature
	Dr. P.V. Amarmadhe Jr	asad	Count	Avanar Ogmail · Ca	4/2
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Nitish Bondary fr P. VIKP.A+1	·AJV pro- Respondent	Vikram@ culaw chambers .com	

ORDER

Heard. Shri Dr.P.V.Amarnadha Prasad, Learned Counsel for Petitioner and Shri Nitish Bandari on behalf of Shri P.Vikram, Learned Counsel for Respondent.

At the request of Counsel for Respondent, case is posted to 8.12.2017.

Member (T)

Member (J)

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